



GOVERNMENT OF INDIA
MINISTRY OF FINANCE / DEPARTMENT OF REVENUE
OFFICE OF THE ADDITIONAL DIRECTOR GENERAL
DIRECTORATE OF SYSTEMS
26/1, MAHATMA GANDHI ROAD, NUNGAMBAKKAM,, CHENNAI- 600 034

C.No. IV/26/ /2018/Systems[S]

Date: 24.05.2019

ADVISORY NO. 16 /2019 - ACES-GST INTEGRATION

Sub: ACES GST Integration- Login procedure and Filing Application for New Registration of Central Excise Taxpayers in the integrated CBIC-GST Taxpayer portal – regarding.

Attention is invited to this office letter C.No. IV/28/74/2018-PF I Sys(S) dated 29.04.2019, the Central Excise Notification No.01/2019-CE(NT) dated 08.05.2019 and Board's Circular No. 1069/2/2019/2019-CX dated 08.05.2019 issued with regard to ACES-GST Integration and change of name of tax payer portal for ACES (CE & ST) functionalities.

2. The migration and Integration of ACES functionalities with CBIC-GST Application has since been completed. Accordingly, the integrated CBIC Taxpayer portal for Central Excise, Service Tax and GST purpose will be www.cbic-gst.gov.in effective from 26.05.2019. The step by step procedure for Login and Registration of New taxpayers under Central Excise in the integrated CBIC GST Taxpayer portal with screenshots is enclosed herewith.

3. The salient features of the procedure are highlighted as here under:

- (i) New tax payer applicant will access the CBEC-GST tax payer portal namely the URL <https://cbic-gst.gov.in> and click on the link for "**ACES(CE&ST)**" which leads to the relevant Taxpayer Login. On clicking the "**New User**" >> "**New Registration**", certain base profile particulars are to be captured namely Name as mentioned in PAN , PAN, Mobile Number, Email Address and State.
- (ii) Then, PAN details are validated online, and on successful validation, OTP will be generated and sent to the Mobile Number and e-mail Id provided by the applicant.
- (iii) On submission of OTP, a 15-character Temporary Reference Number (TRN) will be generated and sent to the registered mobile number and e-mail Id.

- (iv) After that, the applicant should access the CBIC-GST taxpayer portal, with the Temporary Reference Number (TRN) as login and will be able to view the Taxpayer Dashboard.
- (v) The Taxpayer applicant who intends to register under Central Excise in respect of Tobacco & Tobacco products falling under Tariff Chapter 24 or for specified petroleum goods falling under Tariff Chapter 27, will file "A1 Form".
- (vi) Any person who is not a registered taxpayer but who is required to obtain a 15-digit Non-Assessee Code which would enable him to make e-payment of any Central Excise dues (legacy or current period), will file "Non-Assessee Form".
- (vii) When a taxpayer Applicant completes submission of the application successfully, System response with Application Reference Number (ARN No.) will be generated.
- (viii) The application filed so by the taxpayer applicant, will go to the proper officer for verification and approval. Once approved the Registration Certificate bearing distinct Registration Number would be generated.
- (ix) After generation of RC, the applicant can login to the Portal with Central Excise Registration Number as Username and the temporary password communicated through email and mobile.
- (x) After change of initial password the tax payer can commence any online transactions with the department like e-filing of return, e-payment of taxes, etc. through the said CBIC Tax payer portal www.cbic-gst.gov.in.

4. The above procedure may be widely circulated to sensitize the officers and trade.

(S. Thirunavukkarasu)
Additional Director General.

To

1. All the Pr. Chief Commissioner/ Chief Commissioners of GST Zones.
2. All the Pr. ADGs/ADG, DGGI/DGGST/DG(Audit)/DGT (TPS).
3. Principal Commissioner-Central Excise, CBIC
4. Commissioner-Service Tax, CBIC
5. Principal Commissioner, GST (Policy Wing), CBIC
6. The Principal Director General, Systems & Data Management, New Delhi.
7. All the Pr. Commissioners /Commissioners of Central Tax.
8. All the ADGs of DG Systems, New Delhi, Bengaluru & Kolkata.
9. All ACL Admn of Commissionerate / Division.

